

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTICE

1. **On 16/12/2024**, Hon'ble Special Division Bench consisting of Hon'ble Sri Justice **Sujoy Paul** and Hon'ble Sri Justice **Namavarapu Rajeshwar Rao** will hold Court at 03:45 P.M.
2. **On 16/12/2024**, Hon'ble Sri Justice **Abhinand Kumar Shavili** will sit single at 04:15 P.M.

//BY ORDER//

Sd/-

Date: 13/12/2024

REGISTRAR (JUDICIAL-I) FAC

**THE WARNING LIST OF SPECIALLY IDENTIFIED MATTERS
TO BE LISTED BEFORE THE HON'BLE COURTS AS PER ROSTER**

S.No	Case Type	Case Number	Case Year	Counsel for the Petitioner
1	CRP	6711	2018	K SREENIVAS
2	CRP	1530	2019	M VENKAT RAM REDDY
3	CRP	1547	2019	P RAMA SHARANA SHARMA
4	CRP	1793	2019	M V SURESH
5	CRP	1848	2019	VENKATESWARLU SANISETTY
6	CRP	1869	2019	V SAMBASIVA RAO
7	CRP	1871	2019	K RAJENDRAN
8	CRP	1935	2019	ROYYALA THIRUPATHAIAH
9	CRP	1985	2019	T SRIKANTH REDDY
10	CRP	1986	2019	VIJAY PISSAY
11	WP	14481	2006	M V RAJA RAAM
12	WP	14631	2006	V T M PRASAD
13	WP	14703	2006	K UDAYA SRI
14	WP	14994	2006	S M SUBHAN
15	WP	15100	2006	
16	WP	15148	2006	J M NAIDU
17	WP	15171	2006	PUSHPINDER KAUR
18	WP	15305	2006	
19	WP	15808	2006	SAI GANGADHAR CHAMARTY
20	WP	15975	2006	K RAMA SUBBA RAO
21	WP	16018	2006	SRINIVAS DAMMALAPATI
22	WP	16295	2006	S BHOOPAL REDDY
23	WP	16416	2006	L V S NAGARAJU
24	WP	16539	2006	K BALAGOPAL
25	WP	16621	2006	S LAKSHMA REDDY
26	WP	20886	2006	O MANOHER REDDY
27	WP	20903	2006	V R MACHAVARAM
28	WP	20921	2006	KOONA REDDY ANJI REDDY
29	WP	21045	2006	V MALLIK
30	WP	21142	2006	K VASUDEVA REDDY
31	WP	21220	2006	J R MANOHAR RAO
32	WP	21381	2006	A Yadagiri Rao
33	WP	21414+21415	2006	DEEPAK BHATTACHARJEE
34	WP	21416	2006	DEEPAK BHATTACHARJEE